

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-207 -2020

Shanti Reina Fernandes

..... Petitioner

V e r s u s

Hector Colaco and anr.

..... Respondents

Adv. Sanman Keny for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 29th October, 2020.****ORDER:**

The petitioner's counsel informs the Court that he has already filed the necessary documents besides the pleadings. He wants the matter to be taken up for consideration on 25/11/2020.

2. Interim relief granted earlier to continue.

DAMA SESHADRI NAIDU, J.

AP/-